

waters and then it will be difficult for us to wait.

**Shri Ram Garib:** May I know whether our Government would contribute for the construction of link canals in Pakistan and if so, to what extent?

**Shri Hathi:** That depends on the ultimate result of these negotiations

شری اے - ایم - طارق - میں  
یہ جاننا چاہتا ہوں کہ نہری پانی کے  
متعلق جتنے بھی متنازع امور  
ہیں کیا ہم نے ان میں ملکہا ہاندہ کو  
بھی شامل کیا ہے۔ اور اس سلسلہ میں  
ورلڈ بینک نے کیا نظریہ پیش کیا ہے -

**Shri Hathi:** These are details of the plan which it would not be possible to disclose now.

**Shri D. C. Sharma:** Is the hon. Minister aware that the continued supply of this water to West Pakistan constitutes a life and death problem for some of the districts of East Punjab and if so, what is being done to solve this problem as early as possible, so that there is no death problem to the agriculturists of East Punjab?

**Shri Hathi:** We look to the needs of our country also while every year, we enter into agreements for delivering waters

**Shri Hem Barua:** May I know whether the attention of Government has been drawn to a *New York Times* report to the effect that although talks are being held in Washington and elsewhere for over 11 years, the officials of the two countries privately acknowledge their inability to settle the issue, and if so, whether Government propose to turn to the International Bank for Reconstruction and Development for a solution acceptable to Karachi and to New Delhi?

**Shri Hathi:** I think the World Bank itself is using its good offices to bring both the parties together.

### Irrigation and Power Potential of Indian Rivers

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\*422. { **Shri Ram Krishan:**  
**Shri Ajit Singh Sarhadi:**  
**Shri D. C. Sharma.**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No 132 on the 21st November, 1958 and state:

(a) the progress made with regard to the work of overall study of the irrigation and power potential of Indian rivers; and

(b) the total amount spent so far upon this work?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) A statement containing the requisite information is laid on the Table of the House. [See Appendix I, annexure No. 117.]

(b) Rs. 2,07,200 approximately, up to the end of January, 1959

**Shri Ram Krishan:** May I know if the study work on some of the rivers has been completed what is the estimated irrigation potential of these rivers?

**Shri Hathi:** These details have not yet been worked out. We have only collected the data relating to the rivers.

**Shri Ram Krishan:** May I know the power potential of Brahmaputra river, which has been worked out.

**Shri Hathi:** The potential of the Brahmaputra river in Indian territory is about 13.3 million kilowatts.

**Shri Ajit Singh Sarhadi:** May we have an idea about the recommendations that might be given in the report about the exploitation of the irrigation potential?

**Shri Hathi:** It is not going to be any report; this is actually investigations being carried on by the Central Water and Power Commission to assess the power potential in the country.

**श्री रघुनाथ सिंह :** मैं यह जानना चाहता हूँ कि इसमें उत्तर प्रदेश की घाघरा नदी भी शामिल है या नहीं क्योंकि घाघरा के सम्बन्ध में अभी तक कोई योजना नहीं बनी है ?

**श्री हाथी :** उत्तर प्रदेश की घाघरा नदी की बेसिन की स्टडी पूरी हो गयी है और ड्राफ्ट रिपोर्ट प्रवर कम्प्लीशन है। बहू जी है।

**Shri Jadhav:** May I know whether the potential of all perennial rivers will be taken into consideration?

**Shri Hathi:** Investigations of all rivers will be made.

**Shri C. R. Pattabhi Raman:** Is there any scheme for linking the various rivers by canals?

**Shri Hathi:** There is a scheme for linking the various rivers wherever it is possible

**Shri V. P. Nayar:** May I know whether the Government have studied the master plan relating to the power and irrigation potential of the perennial rivers in Kerala and, if so, whether they are directing the other State Governments to prepare similar master plans?

**Shri Hathi:** Yes, I have seen the master plan prepared by the Kerala Government. The other States are also preparing master plans. In fact, Assam has prepared such a master plan for flood control.

**Shri Rami Reddy:** May I know the irrigation potential of Krishna and Godavari rivers and also how much of it is utilized by the State Government?

**Shri Hathi:** I have not got the figures in this particular case but the power potential for the east flowing rivers in Southern India is 6.8 million kw.

**Shri Panigrahi:** May I know whether any assessment of power potential in Orissa, including that of Mahanadi, has been made and, if so, what is the power potential?

**Shri Hathi:** Investigations in respect of Mahanadi have been completed in some respects but not yet fully.

**Shri P. R. Patel:** May I know whether the power potential of Nerbada, Tapti and Sabarmati have been investigated?

**Shri Hathi:** The power potential has been investigated in those cases.

Traffic Survey of Buckingham Canal

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\*425. { **Shri T. B. Vittal Rao:**  
**Sardar Iqbal Singh:**  
**Shri Subbiah Ambalam:**

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 898 on the 12th December, 1958 and state:

(a) whether the traffic survey report of the Buckingham Canal has since been received,

(b) if so, whether Government have completed the examination of the report, and

(c) what is the nature of decision arrived at?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir

(b) and (c) Do not arise

**Shri T. B. Vittal Rao:** It was stated some time ago that the traffic survey report would be received by the end of October. May I know why there has been this delay?

**Shri Raj Bahadur:** The traffic officer appointed for this has taken his own time. He has finalized his report and it is expected soon.

**Shri T. B. Vittal Rao:** May I know when the report is expected to be received by the Government? Is there any firm date?

**Shri Raj Bahadur:** I cannot give any firm date, because it depends upon how soon the officer is able to finalize